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THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XV.10/2024/31/RV

Dated Guwahati, 18th February, 2025

The Hon'ble Gauhati High Court has been pleased to revoke the suspension order of Shri Ranju Medhi, Addl. District & Sessions Judge (Special Judge, POCSO) Sonitpur, Tezpur issued vide Notification No. HC.XV.10/2024/82/RV dated 02.09.2024 with effect from the evening of 20.02.2025.

Shri Medhi shall resume charge of his court and office on the evening of 20.02.2025 and hand over charge of his court and office in the morning of 21.02.2025.

By order

Sd/-

Chatra Bhukhan Gogoi
REGISTRAR (VIGILANCE)

Memo No. No. HC.XV. 10/2024/31.A/RV., Dated: 18.02.2025

Copy forwarded for information and necessary action to :-

1. The L.R. & Commissioner-cum-Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, Sonitpur, Tezpur.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri Ranju Medhi, Addl. District & Sessions Judge (worked as Special Judge, POCSO), Sonitpur, Tezpur
6. The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above notification in the Assam Gazette
7. The Treasury Officer, Sonitpur, Tezpur.
8. The Project Manager, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr./Mrs. Justice.....
Gauhati High Court, Guwahati.
10. The C.A. to Registrar General/Registrar (Judl.)/Registrar (Admn.), Gauhati High Court, Guwahati.

CR 18/2/2025
REGISTRAR (VIGILANCE)